

[Translation]

SHRI YELLAI AH NANDI : Mr. Deputy-Speaker, Sir, I would like to draw your attention as well as the attention of the House towards a very serious matter. Andhra Pradesh State is facing a serious crisis of electricity as a result of which all the farmers of the state are in pitiable condition and they are on the verge of hunger. They have no other alternative except to commit suicide... (Interruptions)

What do you know about it? Come with me to Medak ... (Interruptions) What are you talking? You do not know anything ... (Interruptions)

[English]

SHRI G.A. CHARAN REDDY : The hon. Minister of Power is present here. Let him reply.

[Translation]

SHRI YELLAI AH NANDI : Mr. Deputy-Speaker, Sir, you ask him to sit. This is not the way. We also have right to speak ... (Interruptions)

MR. DEPUTY-SPEAKER : You are wasting the time of the House. During this time two hon. Members could have made submissions. Please sit down.

... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Except Shri Nandi Yellaiah's speech, nothing will go on record.

... (Interruptions)*

[Translation]

SHRI YELLAI AH NANDI : Mr. Deputy-Speaker, Sir, please ask the Hon. Minister to speak. (Interruptions) It is a wrong practice (Interruptions) Please ask him to sit down. If you do not say we will come to the well of the House. (Interruptions)

12.33 hrs.

At this time Shri Yellaiah Nandi and some other hon. Members came near the Table and stood on the floor.

[English]

MR. DEPUTY-SPEAKER : Please go back to your seats.

[Translation]

12.33¹/₂ hrs.

At this time Shri Yellaiah Nandi and some other hon. Members went back to their seats.

*Not Recorded.

SHRI YELLAI AH NANDI : Mr. Deputy-Speaker, Sir, you have allowed me to speak. Please ask him to sit down. (Interruptions) Durgeya did not die. The hon. Minister was gheraoed there. (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please, let him conclude.

... (Interruptions)

SHRI RAJESH PILOT (Dausa) : Sir, the hon. Minister can give an assurance that he would talk to the State Government and sort out the problem. What is happening in Andhra Pradesh is known. The farmers there are getting harassed by the Electricity Department. So, he can say that he would talk to the State Government and sort it out. It is the farmers problem. Their party is in power there and not any other party. ... (Interruptions)

[Translation]

MR. DEPUTY-SPEAKER : Shri Haradhan Roy.

... (Interruptions)

MR. DEPUTY-SPEAKER : Please take your seat. Please let him speak.

... (Interruptions)

SHRI YELLAI AH NANDI : People get electricity for two hours only instead of nine hours in the State ... (Interruptions) Please ask him.

[English]

MR. DEPUTY-SPEAKER : Please sit down.

[Translation]

SHRI YELLAI AH NANDI : MR. Deputy-Speaker, Sir, if you do not call the House to order, it will be difficult for me to speak. Please ask him to sit down. ... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Mr. Minister, do you want to say something?

... (Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. The hon. Minister wants to say something.

... (Interruptions)

MR. DEPUTY-SPEAKER : Let him complete. Please sit down. Please listen to him.

... (Interruptions)

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALA CHARI) : Mr. Deputy-Speaker, Sir, the application that was received from the hon. Members of Andhra Pradesh in regard to shortage of power was addressed to hon. Minister of Power.

[English]

We only have the allocated power from NTPC. Definitely after consultation with the Andhra Pradesh authorities, we will examine the case. ... (Interruptions)

MR. DEPUTY-SPEAKER : I have not allowed you. Nothing will go on record.

... (Interruptions)*

MR. DEPUTY-SPEAKER : The matter is closed now. Please sit down first. I have allowed only Shri Haradhan Roy.

[Translation]

SHRI YELLAIAH NANDI : Mr. Deputy-Speaker, Sir, I have given notice. You have allowed me to speak. Please let me conclude my speech.

MR. DEPUTY-SPEAKER : All right, you speak after Mr. Haradhan Roy.

[English]

SHRI HARADHAN ROY (Asansol) : Sir, two hundred Railway Commission Vendors of the Eastern Railway are waiting for a long time to get themselves absorbed in permanent posts. In 1990, medical tests were done for these vendors. But the reason for the delay to make them permanent is not known. I would request the Government to take immediate steps to make them permanent without any further delay so that these poor vendors are not put into trouble.

[Translation]

SHRI YELLAIAH NANDI : Mr. Deputy-Speaker, Sir, now I am speaking on power crisis in Andhra Pradesh. The situation is not good there. I have already given you some instance of power crisis in Andhra Pradesh particularly in the Telengana Region which includes nine districts, viz. Medak, Karim Nagar, Adilabad, Nizamabad and a number of other areas. The farmers resorted to agitation there. The farmers did not take the help of any party. They have no links with the Janata Dal also. They created such a party in Mahbub Nagar. The T.D.P. and thereafter the Congress Party staged a dhama. The Medak district, which I represent now was being represented by Indira Ji. A farmer Durgaya by name Committed suicide due to non-supply of electricity and supply at a low voltage ... (Interruptions). It is a matter of great shame ... (Interruptions). It was done like this. People who were passing by the site were lathi-charged ... (Interruptions). Section 307 was imposed on the farmers ... (Interruptions). The farmers were carrying on a peaceful agitation due to non-supply of electricity to them, but the State Government imposed section 307 on them ... (Interruptions)

Not a single Kilowatt of Power has been generated in the State after the present Government resumed office ... (Interruptions) It is a matter of great shame ... (Interruptions) Today demonstrations are being held everywhere ... (Interruptions)

MR. DEPUTY-SPEAKER : Please conclude.

... (Interruptions)

SHRI YELLAIAH NANDI : In Karim Nagar district ... (Interruptions). He consumed insecticide ... (Interruptions). This sort of attitude on his part is wrong. The hon. Prime Minister should sanction him a grant of Rs. 5 lakh. ... (Interruptions)

MR. DEPUTY-SPEAKER : Mr. Yellaiah, I asked you to conclude within a minute. You have already spoken for ten minutes. Please sit down.

... (Interruptions)

SHRI YELLAIAH NANDI : Section 307 was imposed on them. It should be withdrawn ... (Interruptions). If the present Government of the State continues with such a policy ... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Jenaji, please control your Members.

... (Interruptions)

MR. DEPUTY-SPEAKER : Shri Yellaiah, you have had your say. Please take your seat now.

... (Interruptions)

MR. DEPUTY-SPEAKER : Please sit down now. Members on this side also may take their seats.

... (Interruptions)

MR. DEPUTY-SPEAKER : Nothing will go on record. Please sit down.

... (Interruptions)*

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore) : Mr. Deputy-Speaker, Sir, I would like to raise a very important matter. Women have always been at the receiving end in this country. Whenever any matter relating to Women was raised in the House, it concluded with just a discussion only. Female Children are not allowed to take birth. In 1994 a Joint Committee was constituted about pre-natal diagnostic. The committee toured the entire country and talked to all and sundry in this regard. An act was enacted to check the practice of pre-natal diagnosis. There was a provision to stop the practice of murdering of female foetus. A Central